

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5440 OF 2002

BOOZ-ALLEN & HAMILTON INC.

Appellant (s)

VERSUS

SBI HOME FINANCE LTD. & ORS.

Respondent(s)

(With office report)

Date: 05/02/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Ms. Indu Malhotra, Sr.Adv.
Ms. Nupur Kanungo, Adv.
Mr. Vikas Mehta, Adv.For Respondent(s) Mr. Jaideep Gupta, Sr.Adv.
Mr. Manu Nair, Adv.
Mr. Kirat S. Nagra, Adv.
Mr. Arun Mohan, Adv.
for M/S Suresh A. Shroff & Co., Adv.UPON hearing counsel the Court made the following
ORDER

Ms. Indu Malhotra, learned senior counsel started her arguments at 2.35 p.m. and concluded at 3.25 p.m. Thereafter, Mr. Jaideep Gupta, learned senior counsel started his arguments and was on his legs till the rising of the Court. The matter remained part-heard. List on 06.02.2009 after final disposal matters.

(PAWAN KUMAR)
COURT MASTER(INDU SATIJA)
COURT MASTER